

HIGH COURT OF UTTARAKHAND

NAINITAL

NOTIFICATION

No. 171 /UHC/Admin.A/2008

Dated: August 29, 2008.

Pursuant to Government Notification No. 2161/XXX-1-2008-26(1)/2004 dated 28/08/2008, Ms. Kahkasha Khan, direct recruit from the Bar to Uttarakhand Higher Judicial Service is posted as Addl. District & Sessions Judge/3rd F.T.C., Udham Singh Nagar in the vacant Court.

No. 172 /UHC/Admin.A/2008

Dated: August 29, 2008.

Pursuant to Government Notification No. 2161/XXX-1-2008-26(1)/2004 dated 28/08/2008, Sri Rajat Singh Jain, direct recruit from the Bar to Uttarakhand Higher Judicial Service is posted as Addl. District & Sessions Judge/3rd F.T.C., Dehradun in the vacant Court.

No. 173 /UHC/Admin.A/2008

Dated: August 29, 2008.

Pursuant to Government Notification No. 2161/XXX-1-2008-26(1)/2004 dated 28/08/2008, Sri Harish Kumar Goel, direct recruit from the Bar to Uttarakhand Higher Judicial Service is posted as Addl. District & Sessions Judge/4th F.T.C., Hardwar in the vacant Court.

No. 174 /UHC/Admin.A/2008

Dated: August 29, 2008.

Pursuant to Government Notification No. 2161/XXX-1-2008-26(1)/2004 dated 28/08/2008, Sri Narender Dutt, direct recruit from the Bar to Uttarakhand Higher Judicial Service is posted as Addl. District & Sessions Judge/4th F.T.C., Dehradun in the vacant Court.

No. 175 /UHC/Admin.A/2008

Dated: August 29, 2008.

Pursuant to Government Notification No. 2161/XXX-1-2008-26(1)/2004 dated 28/08/2008, Sri Malik Mazhar Sultan, direct recruit from the Bar to Uttarakhand Higher Judicial Service is posted as Addl. District & Sessions Judge/5th F.T.C., Dehradun in the vacant Court.

By Order of Hon'ble the Chief Justice

Sd/-

Registrar General.

29-8-08